

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SEBI SPL CASE	100048/2014	Securities and Exchange Board of India Vs Ms Jewel Plantations Ltd. and Ors.	
2	SEBI SPL CASE	100246/2015	Securities and exchange Board of India Vs Smt. Hansa J. Shukla	
3	SEBI SPL CASE	100042/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs PAGODA FORESTS LTD.	
4	SEBI SPL CASE	100011/2017	Securities and Exchange Board of India.....complainant Vs Yuraj Shetty	
<u>EVIDENCE PART HEARD</u>				
5	SEBI SPL CASE	100174/2014	Securities And Exchange Board of India Vs Damyanti Finvest Pvt. Ltd and Ors.	
<u>EVIDENCE</u>				
6	SEBI SPL CASE	100172/2014	Securities And Exchange Board of India Vs Rijata Finvest Pvt. Ltd. and Ors.	
7	SEBI SPL CASE	100173/2014	Securities And Exchange Board of India Vs KRN Finvest and Leasing Pvt. Ltd. and Ors.	
8	SEBI SPL CASE	100175/2014	Securities and Exchange Board of India Vs Stable Constructions Pvt. Ltd and Ors.	
9	SEBI SPL CASE	100176/2014	Securities and Exchange Board of India Vs Esquire International Ltd. and Ors.	

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10	SEBI SPL CASE	100178/2014	Securities and Exchange Board of India Vs CDP Fincap and Leasing Pvt. Ltd. and Ors.	
11	SEBI SPL CASE	100179/2014	Securities and Exchange Board of India Vs Money Television and Industries Ltd. and Ors.	
12	SEBI SPL CASE	100180/2014	Securities and Exchange Board of India Vs New Prabhav Finvest Pvt. Ltd. and Ors.	
13	SEBI SPL CASE	100187/2014	Securities and Exchange Board of India Vs Starshare Investments and Finanz Pvt. Ltd. and Ors.	
14	SEBI SPL CASE	100188/2014	Securities and Exchange Board of India Vs Ikshu Finvest Pvt. Ltd and Ors.	
15	SEBI SPL CASE	100310/2014	Securities and Exchange Board of India Vs Mangalaben A. Doshi	
COMPLIANCE				
16	SPL.CASE	100843/2020	SEBI Vs Mamta Agarwal	
REPORT				
17	SESSIONS CASE	100560/1985	State Vs Khalid Sabir Hussain	
18	SESSIONS CASE	100234/1986	The State D.B.Marg P.Stn. Vs Chandras Nandlal Tiwari4 Others	APP
19	SESSIONS CASE	100161/1990	The State - Nagpada Vs Shantabai Bhmrao Harijan	

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20	SESSIONS CASE	100936/1990	State Agripada p.s. Vs Abdul Karim Mohd. Yunus Ansari 6Ors.	APP
21	SEBI MA	100750/2020	Securities and Exchange Board of India Vs Mangabhai Valabhai Rathod	Chetan Mali

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<u>HEARING</u>				
1	CRI REV APP	100598/2004	SEBI Vs B.PL Ltd. and others	
2	CRI REV APP	100599/2004	SEBI Vs BPL Ltd. and ors.	
3	CRI REV APP	100600/2004	SEBI Vs BPL Ltd. and ors.	
4	CRI REV APP	100601/2004	SEBI Vs BPL Ltd. and ors.	
5	CRI REV APP	100727/2004	SEBI Vs Arjun J. Shah and ors	
<u>EVIDENCE</u>				
6	SEBI SPL CASE	100233/2014	Securities and Exchange Board of India Vs Shivkumar Agarwal, Managing Director and Anr.	
7	SEBI SPL CASE	100273/2014	Securities and Exchange Board of India Vs Rajiv R. Shah	
8	SEBI SPL CASE	100280/2014	Securities and Exchange Board of India Vs Pravin Kumar Jain	
9	SEBI SPL CASE	100285/2014	Securities and Exchange Board of India Vs Ms Arihand Securities	
10	SEBI SPL CASE	100319/2014	Securities and Exchange Board of India Vs Sanjay R. Shah	
11	SEBI SPL CASE	100349/2014	Securities and Exchange Board of India Vs Tripex Overseas Ltd.	Ankit Bhansali

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S.No.	Case Type	Case No.	Title	Name of Advocate
12	SEBI SPL CASE	100428/2014	securities and Exchange Board of India Vs Four Season forms Ltd. and ors.	P. S. Prasad K. MANAO PRABHAKARAN
<u>STAYED BY DISTRICT COURT</u>				
13	SEBI SPL CASE	100177/2015	Securities and Exchange Board of India Vs Mega Corporation Ltd., and 6 others.	
14	SEBI SPL CASE	100014/2016	Securities and Exchange Board of India Vs Suman Motels Ltd. and others	
15	SEBI SPL CASE	100045/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S. ENDEE COMMERCIAL STOCK	
16	SEBI SPL CASE	100056/2016	THE SECURITIES AND EXCHANGE BOARD OF INDIA. Vs SAMRUDDHA JEEVAN FOODS INDIA LIMITED AND ORS.04	Law Global.
<u>REPLY/SAY</u>				
17	SEBI SPL CASE	100361/2014	Securities and Exchange Board of India Vs Chandrakant Patel	Manish Bundel
(Main Matter SEBI MA/0100168/2014)				
18	SEBI SPL CASE	100075/2015	Securities and Exchange Board of India Vs Saurabh H. Bora	
19	SEBI SPL CASE	100091/2015	Securities and Exchange Board of India Vs Ms Zillion Pharmachem Ltd. and 3 ors.	

(Main Matter SEBI MA/0100137/2014)

APPEARANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	SPL.CASE	273/2020	SEBI Vs M/S. ANMOL FINANCE COMPANY	PP
			<u>REPORT</u>	
21	SESSIONS CASE	101479/1994	The State Vs Babu Disco @ Babu Ranga Pareira	
22	SESSIONS CASE	101055/1994	State Colaba P. Stn. Vs Dhansingh Ramsingh Thapa	
23	SESSIONS CASE	100482/2013	The State Khar P. Stn. Vs Kasinath kalsi Devraj Mudliyar and 5 Ors	

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<u>ARGUMENTS</u>				
1	CRI APPEAL	100816/2015	Mohd. Nafees Noor Mohd.@MA-248915,BA-244315-Aplnt. Vs C. R Bawiskar and State-Respdt.	Mahendra D. Jain and Prakash Purohit
<u>HEARING</u>				
2	SEBI SPL CASE	100101/2014	Securities and Exchange Board of India Vs Shri. R.K. Goyal	
3	SEBI SPL CASE	100116/2015	Securities and Exchange Board of India Vs Ransi Software India Ltd., and 3 others.	
4	SEBI SPL CASE	100168/2015	Securities and Exchange Board of India Vs Ashish P. Shah.	
5	SEBI SPL CASE	100234/2015	Securities and exchange Board of India Vs Rajesh C. Talsania	
<u>STAYED BY DISTRICT COURT</u>				
6	SEBI SPL CASE	100229/2015	Securities and exchange Board of India Vs Bhupali Securities and 2 others	
7	SEBI SPL CASE	100245/2015	Securities and exchange Board of India Vs Coverage and consultants Ltd. and 2 others	
8	SEBI SPL CASE	100004/2017	Securities and Exchange Board of India ... Complainant Vs M/s Yashraj Containeurs Limited and 6 ors.	
<u>REPLY/SAY</u>				
9	SEBI SPL CASE	100072/2014	Securities and Exchnge Board of India Vs Onlooker Investment Pvt. Ltd. and Anr.	
<u>STEPS</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SEBI MA	100038/2016	THE STATE OF SECURITIES AND EXCHANG BOARD OF INDIA. Vs MILIND MHATRE	
11	SEBI MA	101253/2018	Securities and Exchange Board Of India Vs DSQ Holdings Ltd and Others	
12	SPL.CASE	269/2020	SEBI Vs SURESH MOTWANI AND ORS.10	PP
13	SPL.CASE	270/2020	SEBI Vs SUVIDHA SHARES AND SECURITIES AND ANR.01	PP
14	SPL.CASE	271/2020	SEBI Vs RAJKUMAR CHAINARAI BASANTANI	PP
15	SPL.CASE	234/2020	SEBI Vs MANDU INDUSTRIES LTD. (MIL).....3 OTH	PP
16	SPL.CASE	235/2020	SEBI Vs V.RAO BATHINA.....ORS	PP
<u>REPORT</u>				
17	SESSIONS CASE	100076/1983	State Yellow gate PS Vs Anura Jagath Wilson Dalugoda	A.P.P.
18	SESSIONS CASE	101125/1989	State of Maharashtra Mulund P.Stn. Vs Krishna @ Kisan Veer Shetty4	APP
19	SESSIONS CASE	101126/1989	State Mulund P.Stn. Vs Krishna @ Kishan Veer Shetty	APP
20	SEBI SPL CASE	100050/2014	Securities and Exchange Board of India Vs Ms Gondwana Finance -I Ltd and Ors.	
21	SEBI SPL CASE	100069/2014	Securities And Exchange Board of India Vs Ms. N.M. Investments	
22	SEBI SPL CASE	100120/2014	Securities and Exchange Board of India Vs Dip Shikha Plantation Ltd and Ors.	

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S.No.	Case Type	Case No.	Title	Name of Advocate
23	SEBI SPL CASE	100129/2014	Securities and Exchange Board of India Vs Monika Financial Services Pvt. Ltd and Ors.	
24	SEBI SPL CASE	100147/2014	Securities and Exchange Board of India Vs Ms City Agrisiluiculture and Housing Development India Ltd. and Ors.	
25	SEBI SPL CASE	100157/2014	Securities and Exchange Board of India Vs Warner Nultime dia Ltd. and Ors.	
26	SEBI SPL CASE	100177/2014	Securities and Exchange Board of India Vs Ready Foods Ltd. and Ors.	
27	SEBI SPL CASE	100214/2014	Securities and Exchange Board of India Vs Naishrag Vakharia	
28	SEBI SPL CASE	100258/2014	Securities and Exchange Board of India Vs Chitra R. Jagannathan	
29	SEBI SPL CASE	100431/2014	Securities and Exchange Board of India Vs Ms. Rajeev and co.	Sharad Bansode
30	SEBI SPL CASE	100056/2015	Securities and Exchange Board of India Vs Dilip A Pawar	
(Main Matter SEBI MA/0100039/2014)				
31	SEBI SPL CASE	100115/2015	Securities and Exchange Board of India Vs G.S. Organics Ltd., and 3 others.	
32	SEBI SPL CASE	100117/2015	Securities and Exchange Board of India Vs Aee-Bee Stocks Pvt. Ltd.,	
33	SEBI SPL CASE	100145/2015	Securities and Exchange Board of India Vs Cauvery Software Engineering System Ltd., and 2 others.	

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34	CRI APPEAL	100720/2015	GRL International Ltd. Through Shailesh Prabhudas Parekh - Applicant Vs Imtiyaz Alam Prop. Ms. Lulu Cycle and General Stores - The State of Maharashtra - Respondent	N. K. S. Das, Nilesh S. Das and Muazzama Ansari
35	SEBI SPL CASE	100253/2015	Securities and exchange Board of India Vs MS Vaundhara Farms and Plantations Pvt. Ltd. and 2 others	
36	SEBI SPL CASE	100015/2016	Securities and Exchange Board of India Vs Arihant Cotsyn Ltd. and others 1	
37	SEBI SPL CASE	100037/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S MAHAKAUSHAL AGROTECH LTD.	
38	SEBI SPL CASE	100072/2016	Securities and Exchange Board of India .. Complainant Vs Mr. Ramsinhabhai N. Chaudhari .. Accused	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SEBI SPL CASE	100093/2014	Securities and Exchange Board of India Vs Damyanti Finvest Pvt. Ltd and Ors.	
2	SEBI SPL CASE	100094/2014	Securities and Exchange Board of India Vs CDP Fincap Pvt Ltd. and Ors.	
3	SEBI SPL CASE	100136/2014	Securities and Exchange Board of India and Anr. Vs Ritwa Finvest Pvt. Ltd. and Ors.	
<u>HEARING</u>				
4	SEBI SPL CASE	100462/2014	Securities and Exchange Board of India Vs Ms Om Investment	Sharad Bansode
5	SEBI SPL CASE	100034/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs MONARCH PROJECTS AND FINMARKETS LTD.	
<u>EVIDENCE</u>				
6	SEBI SPL CASE	100138/2014	Securities and Exchange Board of India Vs N. Belle International Pvt. Ltd. and Anr.	
7	SEBI SPL CASE	100436/2014	Securities and Exchange Board of India Vs Ms. Green World Farm and Frasty pvt. ltd and ors	Sharad Bansode
8	SEBI SPL CASE	100441/2014	Securities and Exchange Board of India Vs Ms Rajesh N. Jhaveri	Sharad Bansode
9	SEBI SPL CASE	100442/2014	Securities and Exchange Board of India Vs Ms Rajmudra Agro Tech India Ltd. and ors	Sharad Bansode

CHARGE

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SEBI SPL CASE	100106/2014	Securities and Exchange Board of India Vs Ahura Mazda Dairy Farm Incorporated and Anr.	
11	SEBI SPL CASE	100132/2014	Securities and Exchange and Board Of India Vs Shri. Sunil Sharma	
12	SEBI SPL CASE	100168/2014	Securities And Exchange Board of India Vs Shrishrimal Plantation Ltd. and Anr.	
<u>REPLY/SAY</u>				
13	SEBI SPL CASE	100028/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs PARAS CHAPLOT	pp
<u>APPEARANCE</u>				
14	SEBI SPL CASE	100429/2014	securities and Exchange Board of India Vs Dilip S. Pendse and ors.	Sharad Bansode
<u>CITATION</u>				
15	SEBI SPL CASE	100109/2014	Securities and Exchange Board of India Vs Ms. Rituja Finvest Pvt. Ltd. and Ors.	
16	SEBI SPL CASE	100154/2014	Securities and Exchange Board of India Vs Ms. Damyayanti Finvest Pvt. Ltd.	
17	SEBI SPL CASE	100047/2016	Securities and Exchange Board of India Vs M/s. CDP Fincap Pvt. Ltd. and others.	
<u>REPORT</u>				
18	SESSIONS CASE	100282/1985	Byculla Pl. Stn. Vs Vishwanath B. Vaity	

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19	SESSIONS CASE	100900/1987	The State Nagpada P. Stn Vs Malang RAMchandra Asmaniy and Ors	
20	SESSIONS CASE	101022/1990	The State - D. B. Marg Vs Sambhaji Maruti Shingte	
21	SESSIONS CASE	100732/1989	The State Vs Gulam Hussain Abdul Rashid Shaikh and 2 ors	APP
22	SESSIONS CASE	101123/2000	STATE Vs MANJA TIMAYYA GAUDA	APP
23	SESSIONS CASE	100182/2015	The State Juhu Police Station Vs Smt. Usha Anil Rathod And Another One	
24	SEBI SPL CASE	100072/2015	Securities and Exchange Board of India Vs Ms Manish Impex	
25	SEBI SPL CASE	100073/2015	Securities and Exchange Board of India Vs Ms. Maharishi Green Forest Ltd. and 3 ors.	
26	SEBI SPL CASE	100085/2015	Securities and Exchange Board of India Vs Ramesh Arora	
(Main Matter SEBI MA/0100109/2014)				
27	SEBI SPL CASE	100142/2015	Securities and Exchange Board of India Vs Neelam Bansal	
28	SEBI SPL CASE	100144/2015	Securities and Exchange Board of India Vs Ms. Varshaben Jatin Shah.	
29	SEBI SPL CASE	100238/2015	Securities and exchange Board of India Vs Yes Investment and 1 other	

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<u>EVIDENCE</u>				
1	SEBI SPL CASE	100352/2014	Securities and Exchange Board of India Vs MS M Belle International pvt. ltd.	
2	SEBI SPL CASE	100363/2014	Securities and Exchange Board of India Vs Chandrakant Mehta	Anamika Ahir
(Main Matter SEBI MA/0100196/2014)				
3	SEBI SPL CASE	100002/2015	Securities and Exchange Board of India Vs Nokia Finance International Ltd	Sharad Bansode
4	SEBI SPL CASE	100045/2015	Securities and Exchange Board of India Vs K. Nataranjan	
5	SEBI SPL CASE	100077/2015	Securities and Exchange Board of India Vs Ms Satpura Green Forest Ltd. and 7 ors,	
6	SEBI SPL CASE	100167/2015	Securities and Exchange Board of India Vs Tushar Sharadbha Jhaveri	
7	CRI APPEAL	100826/2015	Anwar Zaidi So Hasnian Zaidi @ MA 253315 @ BA 249215 - Applicant Vs Masud Farid Ahmed - The State of Maharashtra - Respondent	Rajender Singh Saluja
<u>CHARGE</u>				
8	SEBI SPL CASE	100314/2014	Securities and Exchange Board of India Vs Mayur Jadeja	
9	SEBI SPL CASE	100065/2015	Securities and Exchange Board of India Vs Rajendra Adukia	
(Main Matter SEBI MA/0100236/2014)				

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10	SEBI SPL CASE	100067/2015	Securities and Exchange Board of India Vs Rajendra Adukia	
(Main Matter SEBI MA/0100237/2014)				
<u>DOCUMENTS</u>				
11	SEBI SPL CASE	100261/2014	Securities and Exchange Board of India Vs Ms Diamond Tree teak Plantaion and ors 8	
12	SEBI SPL CASE	100430/2014	securities and Exchange Board of India Vs Suman Motels Ltd. and ors.	A. Chandra
<u>STAYED BY HONBLE HIGH COURT</u>				
13	SEBI SPL CASE	100083/2014	Securities and Exchange Board of India Vs Securities Brokers of India Ltd. and Anr.	
14	SEBI SPL CASE	100033/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs ANANYA TRADERS LTD.	
<u>REPORT</u>				
15	SEBI SPL CASE	100336/2014	Securities and Exchange Board of India Vs Dinesh Patel	
16	SEBI SPL CASE	100356/2014	Securities and Exchange Board of India Vs Vikramsingh B. Gohil	Modi
17	SEBI SPL CASE	100399/2014	Securities and Exchange Board of India Vs System Infotech Limited and ors 3	Anamika Ahir
(Main Matter SEBI MA/0100104/2014)				